

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 &
IA NO. 153 OF 2016**

Dated: 14th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Odisha Power Transmission Corporation Ltd.

.... Appellant(s)

Vs.

M/s Jindal Stainless Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R. K. Jain for R-1
Mr. Rutwik Panda
Ms. Anshu Malik for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**